NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No.125 of 2017	
COMPANY PETITION/APPLICATION NO.	CP(IB)/23/10/HDB//2017	
NAME OF THE COMPANY	Blossome Oils & Fats Limited	
NAME OF THE PETITIONER(S)	Blossome Oils & Fats Limited	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	10 of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Pooseen Lua (205)	Achoali	bankinghede unkini	Alm Dry
Ajony Teambhelean	Aqm.	35247 @ lobret-co.in	Agent
TSN Raja IRP	108	1 at 11	('

Heard Shri Arun Kumar Malani, Learned RP and Shri B. Praseen Kumar, Learned Counsel for IOB, Shri Ajay Tambhekar, AGM (IOB) and Shri TSN Raja, Learned IRP.

The General Manager of IOB submits he is submitting the name of the Liquidator in the prescribed format duly signed by him by today.

Orders reserved.

Member (T)

Member (J)